COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 311 OF 2016 & IA NO. 640 OF 2016

Dated: 14th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Rimjhim Ispat Ltd. Vs. Uttar Pradesh Electricity Regulat Commission & Ors.	ory	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Ms. Ripu Deuman
Counsel for the Respondent(s)	:	Mr. C. K. Rai for R.1
		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk